

*ITEM NO.112

COURT NO.7

SECTION

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1456 OF 2005

JAYAMMA

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 15/03/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s)

Mr. A.T.M. Rangaramanujam, Sr. Adv.
Ms. Rani Jethmalani, Adv.

For Respondent(s)

Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on 29th March, 2011.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER